## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/142/2016

NAME OF THE PETITIONER(S)

: SACMI COOPERATIVE MECCANICI IMOLA

SOCIETA COOPERATIVA

NAME OF THE RESPONDENT(S)

: M/s Boss Profiles Ltd and 4 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. K. Crow tham Kumar Athiban Vijay A.K

Cauncel for P

2. Chandramoub Prabhaka-

Counsel for Respondents

(f) Raj Jabakh

## **ORDER**

Counsel representing both the parties are present. Counsel for respondents prayed time for submitting his arguments. Time extended at request. Put up on 25.11.2016 at 10.30 A.M.

(Ch. Md. Sharief Tarier)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)